

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5521
ANSWERED ON:02.05.2005
MILK PRODUCTION IN KARNATAKA
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Will the Minister of AGRICULTURE be pleased to state:

- (a) the quantum of milk produced in Karnataka per day;
- (b) whether the production of milk have increased rapidly in the State;
- (c) if so, whether the Karnataka Milk Federation (KMF) had signed a Memorandum of Understanding (MOU) with the National Dairy Development Board (NDDB) in November, 2004 to dispose of surplus milk;
- (d) if so, the details thereof and the estimated cost of the said project;
- (e) whether the NDDB has agreed to pay 30 per cent of the project cost; and
- (f) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

- (a): The estimated milk production per day in Karnataka for the latest available year 2003-04 was 10,560 tonnes.
- (b) Milk production has been increasing upto the year 2001-02 whereas during 2002-03 and 2003-04, the productions have decreased over previous years. The production estimates during last four years from 2000-01 to 2003-04 were 4599, 4797, 4539 and 3857 thousand tonnes per annum respectively.
- (c): Yes, Sir.
- (d): Salient features of the Memorandum of Understanding (MoU) between NDDB and KMF are at Annexure-I.

Proposals already sanctioned are:

- (a) To set up 30 MT capacity powder plant near Channarayapatna at a cost of Rs.70 crores under the control of Karnataka Milk Federation (KMF).
- (b) Mother Dairy Plant expansion at the cost of Rs.20 Crores under KMF.
- (e): No, Sir.
- (f): Does not arise.

Annexure-I

The Salient features of the Memorandum of Understanding (MoU) are as follows:

1 NDDB will:

- (a) Provide financial and technical support to the milk unions and the Federation of Karnataka in preparing and implementing a five year Perspective plan and to augment and expand Karnataka's dairy development infrastructure.
- (b) Assist in setting up two state of the art dairy plants to manufacture milk products conforming international standards one near Channarayapatna in Hassan district which will be owned and manage by KMF and the other near Bangalore. NDDB or its wholly owned subsidiary, Mother Dairy Fruit & Vegetables will own and manage the plant.

(c) Finance and assist in implementation of a Foot & Mouth Disease control project in the areas of Bangalore and Kolar milk unions.

(d) Carry techno-economic studies along with KMF/unions based on which project reports would be prepared before the projects are implemented.

2 Government of Karnataka will:

(a) Ensure that the required power, water and other infrastructure for operationalising the above projects are made available. Granting tax concessions for a period of five years from the time of commissioning the two product plants mentioned above.

(b) Bring about amendments in the Animal Disease Act to implement the FMD control project and also render assistance through the Department of Animal Husbandry to implement the project.

(c) Provide all such support and facilities to the SAFAL Auction market in accordance with the earlier commitments.

To undertake the initiative mentioned above, NDDB will release funds up to Rs.250 crores in accordance with its policies.